

reply given to Starred Question No. 577 on the 27th November, 1957 and state:

(a) whether the question of providing relief to the workers of textile mill at Kishangarh, Rajasthan, has since been decided in consultation with the Government of Rajasthan; and

(b) if so, the result thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). The subject matter falls within the sphere of the Rajasthan State Government. It is understood from that Government that the question of providing relief to Kishangarh Textile Mill workers has not been taken up so far, but the claims of bonus, retrenchment benefits have been referred to the Rajasthan Tribunal for adjudication. As regards the payment of arrears of wages, we understand that the State Government are taking necessary steps to effect the recovery of wages expeditiously.

रिक्शा चालक

*१०४४ { श्री भक्त वर्मान
श्री स० च० साहस्रतः
श्री म० सा० द्विवेदी :

क्या कल और रोजगार मंत्री ६ सितम्बर, १९५६ के तारांकित प्रश्न संख्या १८१९ के उत्तर के सम्बन्ध में निम्नलिखित जानकारी देने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे :

(क) हाथ से खींचे जाने वाले तथा साइकिल रिक्शाओं पर लाइसेंस लगाने के सम्बन्ध में भारत सरकार ने राज्य-सरकारों को जो प्रादर्श नियमावली भेजी थी, उस पर उन्होंने क्या कार्यवाही की है ;

(ख) हाथ से खींचे जाने वाले तथा साइकिल रिक्शाओं के चलाने पर कितने स्थानों में प्रतिबन्ध लगा दिये गये हैं ;

(ग) उसके परिणामस्वरूप कितने व्यक्ति बरोजगार हो गये हैं; और

(घ) उन व्यक्तियों को अन्य स्वस्थ रोजगारों पर लगाने के लिये क्या कार्यवाही की जा रही है ?

अन्य उपमंत्री (श्री आशिष सी) :

(क) केन्द्रीय सरकार ने जो कानून का मसविदा राज्य सरकारों को भेजा है वे उस पर विचार कर रही हैं ।

(ख) से (घ) . केन्द्रीय सरकार ने राज्य सरकारों को सुझाव दे दिये हैं जिनका प्रमल उनके सुपुर्द है। मांगी गई जानकारी मौजूद नहीं है ।

Jute Mills in West Bengal

*1045. Shri Rameshwar Tanti: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of bad results of some of the jute mills in West Bengal; and

(b) if so, whether Government propose to set up an Enquiry Committee to investigate into the working of such jute mills?

The Minister of Commerce (Shri Kanungo): (a) and (b). It has come to the notice of Government that some of the Jute Mills have recently sustained losses; Government are looking into the matter.

Small Scale Industries Institute in Calcutta

*1046. { Dr. Ram Subhag Singh:
Shri Vajpayee:
Shri Siddananajappa:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have prepared a scheme to set up a Small Scale Industries Development Institute in Calcutta;

(b) if so, the cost involved in setting up that Institute; and

(c) when that Institute is likely to be set up?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A proposal for the establishment of an Institute for the development of Small Scale Industries with technical assistance from the Government of Japan is under Government's consideration. No agreement in regard to this scheme has, however, yet been concluded with the Japanese Government.

Repatriation of Chinese Students from U.S.A.

*1047. { Shri Harish Chandra Mathur.
Shri Gajendra Prasad Sinha:

Will the Prime Minister be pleased to state:

(a) how many Chinese students wanting to leave for Chinese main land from U.S.A. have been repatriated through the assistance of Indian Consulates in 1957; and

(b) whether any financial assistance was given to the students leaving U.S.A.?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) During 1957, 19 Chinese students and research workers with 23 members of their families, were repatriated from the U.S. with financial assistance from the Indian Embassy Washington.

(b) All the repatriates mentioned in the answer to part (a) of the question received financial assistance from the Embassy to the extent necessary for their repatriation. The Chinese Government have placed necessary funds at the disposal of the Indian Embassy, Washington for rendering assistance to Chinese nationals desiring to be repatriated from the U.S.A. who have difficulties in paying their return expenses.

State Housing Finance Corporations

*1048. **Shri Ram Krishan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the scheme for setting up State Housing Finance Corporations has been finalised; and

(b) if so, the details thereof?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Not yet, Sir.

(b) Does not arise.

Indians in Burma

*1049. **Pandit D. N. Tiwary:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a large number of applications filed by persons of Indian origin in Burma for "Naturalisation Certificates" are lying undisposed for the last several years;

(b) whether Government have any information about the number of such applications filed and the number of such applications disposed of within the last three years;

(c) whether Government have taken up the matter with the Burmese Government; and

(d) if so, with what result?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). According to the latest information available 335 persons of Indian origin in Burma had filed applications for Naturalisation upto the 6th March 1958. Out of this, 197 persons had been granted Naturalisation till that date.

(c) and (d). The Ambassador of India in Burma has had discussions with the authorities concerned in Burma who have assured him that steps are being taken to expedite disposal of these applications.